

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Review Application(AT) No. 03 of 2019**

**In**

**Company Appeal(AT) No. 168 of 2017**

**IN THE MATTER OF:**

**Sibi C.K.**

**...Appellant**

**Vs**

**Vijaya Hospitality & Resorts & Ors.**

**....Respondents**

**Present:**

**For Appellant:**

**For Respondent: Mr. Ritin Rai, Sr. Advocate along with Mr. Monu Aggarwal and Ms. Kritika Bhardwaj, Advocates**

**Ms. P.S. Chandralekha and Mr. P.I. Jose, Advocates for Federal Bank Ltd.**

**ORDER**

**12.09.2019** Due to paucity of time, the matter could not be taken up. Post the matter 'For Orders' on **17<sup>th</sup> October, 2019**.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)